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Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 22-09-2016 (Thursday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **22-09-2016 (Thursday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

You should quote the rates of the latest edition of the Law Books, Bare Acts and General Books for which you are required to submit the sample(s). **Without Sample(s) of the Law Books, Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

*Neelam*  
12/9/16  
(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

Enclosure:- As above.

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